

Through FAX

(J.H.C. Sch. 1-7)

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From:  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

**The Director,**  
National Judicial Academy,  
Bhadbhada Road, P.O. – Suraj Nagar,  
Bhopal – 462044 (M.P.).

Sub.: - Regarding nomination for participating in two days' workshop on "Animal Rights Jurisprudence" scheduled to be held on 25<sup>th</sup> & 26<sup>th</sup> March, 2017 at NJA, Bhopal.

Ref.: - Your letter no. NJA/Dir/SE-5/2017/834 dated 19.02.2017.

Sir,

Apropos the letter on the subject above, I am directed to inform that the Court has been pleased to nominate hereunder one (01) faculty member of the State Judicial Academy and two (02) Judicial Magistrates to attend two days' workshop on "Animal Rights Jurisprudence", scheduled to be held on 25<sup>th</sup> & 26<sup>th</sup> March, 2017 at NJA, Bhopal.

1. **Mrs. Veena Mishra, Additional Director-cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi.**
2. **Sri Surya Mani Tripathi, Nyayadhikari, Gram Nyayalay, Jhumri Tilaiya, Koderma.**
3. **Sri Santosh Anand Prasad, Judicial Magistrate-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila).**

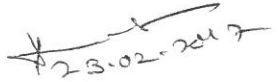
This is for your information and needful.

Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 900 /Apptt.

Dated Ranchi the 23.2.17

Copy forwarded to the Principal District & Sessions Judges, East Singhbhum at Jamshedpur & Koderma for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful / Mrs. Veena Mishra, Additional Director-cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi, Sri Surya Mani Tripathi, Nyayadhikari, Jhumari Tilaiya, Koderma & Sri Santosh Anand Prasad, J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila) with necessary permission to attend the two days workshop at NJA, Bhopal / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.

  
Registrar General